

Nature of Case- Cr.M.P

Filing No.- 8408/2020

Balwant Singh Vs The State of Jharkhand

Advocate- Rahul Lamba

DEFECTS:-

- 9 (i) C.C. of annexure 8 with required A/fee may be given.
- (ii) Typed copy of annexure 4 and 8 may be tagged at proper place.
- (iii) Annexure 5 is handwritten. True typed copy of the same may be given.
- (iv) Oath Sl. No. is missing at affidavit.